

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101
IB-727/ND/2020

IN THE MATTER OF:

G.N. Roadlines

Vs

SAV Logistics Limited

....Applicant

....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 16.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Adjourned to 16.04.2020.

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(K.K. VOHRA)
MEMBER (T)

sdl-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)